

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

124 (ND)/14

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.04.2019**

**NAME OF THE COMPANY: Sh. Jasmohan Singh & Ors V/s. M/s. Walco
Engineering Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

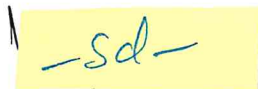
For the Petitioner (s) : Mr. Sourabh Gupta, Advocate


For the Respondent (s) : None

ORDER

Ld. Counsel submits that no report has been received from the Hon'ble Administrator. In order to put an end to the lis, the parties may request the Hon'ble Administrator to submit his report within 4 weeks.

To come up for further consideration on 16th May, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**